

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.05.2024

ORDER NO. 60 of 2024

Hon'ble President is pleased to partially modify the roster order no. 28 of 2024 and roster order no. 53 of 2024 for **CESTAT, New Delhi** from **01.05.2024 to 22.05.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 01.05.2024 to 22.05.2024	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. During this period, Ms. Rachna Gupta, Member (Judicial) and Ms. Binu Tamta, Member (Judicial) will sit in the Single Member Bench.
2. If Hon'ble President is on leave/tour/chamber work, Ms. Rachna Gupta, Member (Judicial) will sit in the Division Bench and in the absence of whom Ms. Binu Tamta, Member (Judicial) will sit in the Division Bench.
3. During the hearing of Larger Bench under roster order no. 58 of 2024 from 14.05.2024, Ms. Rachna Gupta, Member (Judicial) and Ms. Hemambika R. Priya, Member (Technical) will hear all Division Bench matters.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar